NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 87/(MAH)/2015/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES:

M/s. Cotonificio Honegger S.p.a.

through Board of Receivers

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. My.U.K. Chaudhary, SR. Adv.

2. MR. Sanjeev Sharma, Adv.

3. MR Abhishek Suraroop, Adv.

4. MR Himanslu Viji, Adv.

5. Ms. Swapnali Desai, Adv.

1. Mr. Any Berry, adv 2 Mr. Any Bhasme, adv 3 Mr. Malak Bhatt, adv.

Order

CP. No. 87/397-398/CLB/MB/MAH/2015

The Division Bench that heard in part not being constituted today, the hearing schedule given for today and tomorrow is hereby postponed to 28.09.2016 for hearing on the Petitioner side and to 05.10.2016 for hearing on the Respondent side.

List this matter for hearing on 28.09.2016 & 05.10.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial) sd/-

> M. K. SHRAWAT Member (Judicial)